

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

Item 27

**CA No. 80/22, CA No. 81/22
IA(CA) No. 13/2022
In
CP No. 89(ND)/2009
RT CA No. 04/Chd/Pb/2017
(Decided Matter)**

**Under Section 397, 398, CA 1956
R 11 NCLT 2016**

In the matter of:-

Shri Ravinder Kumar Magoo

...Petitioner

Vs.

AMA India Enterprises Pvt. Ltd,

...Respondent

Due to holding of Allahabad Bench in the second half, the matter could not be taken up today, hence adjourned to 25.01.2023.

-sd-
Court Officer

December 05, 2022
SM